

(b) The details are as follows :

Pocket-I	: 628
Pocket-II	: 210
Pocket-III	: 215
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Total :	:1053

(c) Addition and alteration were found in progress in 13 cases as per details given below (as on 18.11.86).

Pocket-1	: 6 Nos.
Pocket-2	: 6 Nos.
Pocket-3	: 1 Nos.
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Total	: 13 Nos.

(d) Upto oct, 1986 FIRs have been lodged in 27 cases where unauthorised construction was in progress. All these were made in 1986.

#### Setting up of Slag Cement Plant at Rourkela

4068. SHRI MAURICE KUJUR : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is a proposal to set up a Slag Cement Plant at Rourkela by SAIL; and

(b) if so, whether this project has been included for execution in the Seventh Five Year Plan ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) and (b). No, Sir.

#### Allotment of L.I.G. Flats at Kalkaji Under HUDCO Pattern Scheme, 1979

4069. SHRIMATI GEETA MUKHERJEE : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 355 on the 21 July, 1986 regarding allotment of L.I.G. flats at Kalkaji under HUDCO Pattern Scheme 1979 and state :

(a) whether construction of the flats has been completed for allotment to the allottees; and

(b) if not, the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) Does not arise.

#### Fixation of Rent of Private Buildings for hire by Government

4070. SHRIMATI USHA VERMA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is any institutional arrangement for fixing the rent of private buildings hired/rented by Government departments of their use, under the Director of Estates of the C.P.W.D.;

(b) if so, the details thereof and the number of cases pending with this agency; and

(c) if not, whether Government propose to set up an agency for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). A Committee with Additional Director of Estates as Chairman, Surveyor of Works, CPWD, Assistant Financial Adviser of the Ministry of Urban Development and Deputy Director of Estates has been considering cases of hiring of accommodation by Government departments to recommend reasonable rent in Delhi. The Committee is proposed to be reconstituted.

Number of cases pending with the Committee is being collected and will be laid on the Table of the Sabha.

(c) In view of reply to (a) and (b), question does not arise.

#### Conversion of Registration of Plots in to Built-up Houses by D.D.A

4071. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :